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NOTIFICATION INCOME TAX

No.2989 (F.No.197/102/79-IT(AI)& In exercise of the powers conferred by clause(V) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies R.C. Diocese of Palayamkottai for the purpose of the said section for the assessment year 1977-78, 1978-79 and 1979-80.

SH/-(B.M.SINGH) UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager, Government of India Press, Ring Road, Mayapuri Industrial Area, (Near Rajouri Garden), New Delhi.

1. Procurator, R.C.Diocese of Palayamkottai, Catholic Bishop's

2. The Commissioner of Income-tax, Tamilnadu V, Madras. with reference to his letter No.1612-B(II)/78 dated 28.7.79.

3. All Commissioners of Income-tax.

4. Directors of Inspection (IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
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